ESTIMATES COMMITTEE

THIRTEENTH, FOURTEENTH AND EIGHTEENTH REPORTS AND MINUTES

SHRI PILOO MODY (Godhra): I beg to present the following Reports and Minutes of the Estimates Committee:—

(1) (i) Thirteenth Report on the Ministry of Health and Family Planning (Department of Family Planning)-Family Planning Programme.

(ii) Minutes of the sittings of the Committee relating to the above Report

(2) (i) Fourteenth Report on the Ministry of Foreign Trade—Export Promotion Measures, Commercial Publicity, Exhibitions and Trade Fairs.

(ii) Minutes of the sittings of the Committee relating to the above Report.

(3) Eighteenth Report on the Ministry of Foreign Trade—Tea Board

(ii) Minutes of the sittings of the Committee relating to the above Report

---

PUBLIC ACCOUNTS COMMITTEE

TWENTY-FIFTH, FORTYSEVENTH AND FORTY-EIGHTH REPORTS

SHRI SEZHIYAN (Kumbakonam) I beg to present the following Reports of the Public Accounts Committee:—

(1) Twenty fifth Report regarding action taken by Government on the recommendations contained in their Hundred and Seventeenth Report (Fourth Lok Sabha) relating to Direct Taxes

(2) Forty-seventh Report regarding action taken by Government on the recommendations contained in their Hundred and Sixteenth Report (Fourth Lok Sabha) on Appropriation Accounts (Railways), 1967-68 and Audit Report (Railways), 1969.

(3) Forty-eighth Report regarding action taken by Government on the recommendations contained in their Hundred and Twentieth Report (Fourth Lok Sabha) relating to the Ministry of Information and Broadcasting.

---

12 26 hrs.

DEMANDS FOR GRANTS—*Contd.*

MINISTRY OF DEFENCE—*Contd.*

MR. SPEAKER: The House will now take up further discussion and voting of the Demands for Grants relating to the Ministry of Defence Shri Chhotey Lal was on his legs. He may continue his speech.

श्री छोटे लाल (चैल): अध्यक्ष महोदय, मै चेयर को धन्यवाद देता हू जो मुझे यहा पर बोलने का समय दिया। मै कल यहा पर अपने विचार उन लोगो के लिए व्यक्त कर रहा था जो कैन्टूनमेंट बोर्ड के अन्तर्गत कन्जर्वेन्सी स्वीपर्स के रूप मे काम करते है। उनकी हालत यह है कि 30 साल की सर्विस के बाद जब उनको बैठा दिया जाता है तो उनके लिए किसी कम्पेन्सेशन की व्यवस्था नही है। इसलिये मैं चाहता हू कि उनकी सर्विस कन्डीशन्ज की ओर अन्य कर्मचारियो की तरह ध्यान दिया जाय, जिस तरह से आपने अन्य चतुर्थ श्रेणी के कर्मचारियो के लिए सर्विस कन्डीशन्ज बनाई है, उसी प्रकार की व्यवस्था उनके लिए होनी चाहिए। पे-कमीशन की रिपोर्ट जो विचाराधीन है या जो आनेवाली है, मै डिफेन्स मिनिस्टर साहब से आग्रह करूगा कि इन कन्जर्वेन्सी स्टाफ का मामला भी पे-कमीशन को रेफर कर दिया जाय ताकि वे इनके बारे मे भी अपनी रिपोर्ट दें।

मैने यह भी जिक्र किया था कि डिफेन्स मिनिस्ट्री की ओर से मिलिट्री की कृषि योग्य जमीन ऐसे लोगो को दी जाती है, जिनके पास पहले से ही खेती की काफी जमीन होती है। इलाहाबाद मे मिलिट्री एस्टेट की काफी जमीन है, वह जमीन ऐसे लोगों को दी गई है जिनके पास सैकड़ों बीघे जमीन पहले से थी। वे भूमिहीन बन कर झूठा सर्टिफिकेट ले आते हैं। स्वाभाविक है कि परिवार से जमीन केवल एक आदमी के नाम होती है, वे उस परिवार के दूसरे सदस्य पटवारी से झूठा सर्टिफिकेट ले लेते है कि उनके नाम कोई जमीन नही है और उनको जमीन एलाट हो जाती है। मिलिट्री